

[श्री कैलाशराव बोड्डे]

इन्साफ देने के लिए कब्त क्यों नहीं मिलता है ? सेन्ट्रल गवर्नमेंट कहती है कि दोनों स्टेट्स एक हो जाएं, तब यह मसला हल करेगा । अगर दोनों गवर्नमेंट्स एक न हों तो क्या इन्साफ नहीं मिलेगा ? क्या वे मुसलम हैं, जानवर है, उनको अभी भी डिटेन्शन में रखा जा रहा है, ज्यादती की जा रही है । ये नाइन्साफी क्यों ? अभी इनकी कितनी कुर्बानी चाहिये ?

अभी हाल में जनता पार्टी के सदर साहब महाराष्ट्र गये थे—चन्द्रशेखर साहब—उन्होंने कोल्हापुर में फरमाया कि यह छोटा-सा मसला है । क्या लेके बैठे हो ? अगर उनका कहना सही है तो मुझे बड़े अफसोस के साथ कहना पड़ता है कि दिल्ली को हमेशा दूसरा के मसले छोटे लगते हैं । दिल्ली का मसला बड़ा और दूसरा का छोटा । अजब इसाफ है । मैं आपसे गुजारिश करना चाहता हूँ उनके साथ नाइन्साफी मत कीजिये और उन 12 लाख मराठी स्त्रीकिंग एरियाज के लोगो के साथ इन्साफ कीजिये ।

(iv) GRANT OF FESTIVAL ADVANCE FOR ONAM TO CENTRAL GOVERNMENT EMPLOYEES IN KERALA

SHRI VAYALAR RAVI (Chirayinkil)
Sir, with your permission, may I draw the attention of the House and of the Hon. Minister to an important problem regarding Kerala? There are about 40,000 Central Government employees in Kerala where the festival of Onam is celebrated. It is an important festival which all sections of the people celebrate. The Kerala Government gives a Festival Advance to its employees to celebrate this festival but it is either not given to the Central Government employees or, if given, the quantum is less. I would therefore appeal to the Central Government and the Finance Minister, since Onam is now at the doorstep, to issue instructions as early as possible to all the concerned authorities in Kerala, including the P & T and Communications Department to issue Festival Advance to their employees to celebrate Onam

Otherwise, there will be a discrimination against them, as against the State Government employees.

In this connection, I may add that as Mr. Bhattacharya has mentioned, Kerala is also in the grip of agitation by workers and Government employees because they are not given bonus. An all-Party delegation has been entrusted, by the Kerala Legislature, with the job of coming over here and meeting the Labour Minister and the Home Minister and the Finance Minister in regard to the bonus issue, but I am afraid they have not been given any time so far. All parties are represented by the delegation including the Janata Party, Marxist Party and others.

MR DEPUTY SPEAKER Yes, please conclude now, Mr. Qureshi.

(vii) REPORTED DILAPIDATED CONDITION OF THE GRAVE OF LATE PRESIDENT SHRI FAKHRUDDIN ALI AHMED

SHRI MOHD SHAHI QURESHI (Anantrag) I would like to draw the attention of the Hon. Minister sitting here and request them to convey my feeling and thinking to the House to be the Prime Minister in regard to the following matter. Just across Parliament Street lies the grave of the late President Fakhruddin Ali Ahmed. If you see the condition of the grave today, it is in a dilapidated condition. I was really pained to see on last Friday that the entire grave is now sinking. It is a 'katcha' grave and it was then decided by the Government that they will erect a very expensive but a modest monument there to protect his grave. It is just across Parliament Street and it is odd to see the grave of the late President in such a dilapidated condition. I would therefore suggest that the Government should take some action in this regard.

(viii) REPORTED POOR QUALITY OF COTTON SEEDS SUPPLIED TO FARMERS IN GUJARAT RESULTING IN LOSS OF COTTON CROP

SHRI ANANT DAVE (Kutch) Sir, I would like to draw the attention of the House to the problem of the farmers in the Gujarat State. Due to poor cotton seeds being supplied to the farmers this year, though there has been a season of good rains all over the State, the farmers are not able to raise their crop of cotton. These farmers who produce cotton are facing a bad situation. They have been put to a loss of lakhs of rupees due to these poor quality seeds. Gujarat produces a huge crop of cotton every year